

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5238
ANSWERED ON:27.08.2010
SPORTS COMPLEXES
Vundavalli Shri Aruna Kumar

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the number of Sports Complexes initially proposed to be developed by the Delhi Development Authority in Dwarka, sub-city of Delhi;
- (b) the number of Sports Complexes in Dwarka fully commissioned so far and the time by which the remaining such complexes are likely to be commissioned;
- (c) the details of standard facilities in the existing Sports Complexes including tennis courts, badminton, swimming, etc;
- (d) whether the full potential of the proposed facilities is functional in the existing complexes; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

- (a): Eight, as reported by Delhi Development Authority (DDA).
- (b): Out of these, one has been commissioned. Commissioning of the remaining Sports Complexes involves planning, designing, construction etc. for which no precise timeframe can be indicated at this stage.
- (c): The standard facilities existing in Dwarka Sports Complex, as intimated by DDA, are; - 6 tennis courts, 2 outdoor and 4 indoor badminton courts, Olympic size swimming pool, Games facilities for squash, table tennis, billiards, snooker, skating, cricket, football, basketball, and children park, jogging track, fitness centre, facilities for yoga etc.
- (d) & (e): DDA has further informed that the facilities are functional in the existing sports complexes.